

सुचना (साधक) 9

Declaration of Assets and Liabilities

Year 2023-24

I, ABHINIT KUMAR son/daughter/wife of LATE ARUN KUMAR
aged 39 years, belonging to BIHAR VIDHAN SABHA, SECRETARIAT
service and presently working as REPORTER
give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*: as on 31.01.2024

A. Details of movable assets

(Assets in joint name indication the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) RAJNI KUMARI	Dependant-1 KANAK KUMARI	Dependant-2 Name	Dependant-3 Name
(i)	Cash	15000/-	5000/-	NIL-		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI- 2,00,000/- Saving Account	SBI- 2,000 Saving Account	NIL-		
(iii)	Bonds, Debenture and Shares in companies	NIL-	NIL-	NIL-		
(iv)	Other financial institutions, NSS, Postal Saving, LIC, Polices, etc	NIL-	NIL-	NIL-		
(v)	Motor Vehicles (details of make, etc.)	1- Honda Scooter BR01EL3688 2- Maruti IGNIS Car BR01HM4983	NIL-	NIL-		
(vi)	Jewellery (give details of weight and value)	Gold-20 gm (1,05,000/-) Approx	Gold- 150 gm Silver-500 gm (7,10,000/-) Approx	NIL-		

Abhinait Kumar

(vii)	Other assets such as values of claims / interests	NIL-	NIL-	NIL-		
-------	---	------	------	------	--	--

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) RAJNI KUMARI	Dependant-1 KANAK KUMARI	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-		
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-		
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-		
(iv)	House / Apartments, etc. -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-				

Akhil Kumar

(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-		-NIL-
-----	--------------------------------------	-------	-------	-------	--	-------

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31-01-2024
(a)	(i) Loans from Banks	SBI Car Loan- 6,00,000/-	5,89,895/-
	(ii) Loans from financial institutions	-NIL-	
	(iii) Government Dues:	-NIL-	
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	-NIL-	
	(c) dues to departments dealing with supply of electricity	-NIL-	
	(d) dues to departments dealing with telephones	-NIL-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	
	(f) Other dues, if any	-NIL-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y.- 2023-24 Total Tax- 106020/- Pan No- INKPK5845Q	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	
	(iv) Property Tax	-NIL-	

Abhinav Kumar

C. Personal Detail

GPF/CPF/PRAN No. :-

110103782335

Gender :-

M

(M/F)

Date of Birth :-

0	5	1	0	1	9	8	5
---	---	---	---	---	---	---	---

(DD/MM/YYYY)

Class/Group :-

B

(A/B/C)

Cadre :-

BIHAR VIDHAN SABHA, SECRETARIAT SERVICE

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

BEGUSARAI, BIHAR

I hereby declare that
true to the best of my knowledge and belief.

the above details are

Signature: _____

Abhinav Kumar

Name of Employee: _____ ABHINIT KUMAR

Designation: _____ REPORTER

Department: _____ BIHAR VIDHAN SABHA,
SERVICE

Place: _____ PATNA

Date: _____ 05-02-2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.